

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 301 OF 2015 &
IA NOS. 484 OF 2015 & 198 OF 2016

Dated: 1st November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd. ... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Ms. Puja Priyadarshini
Mr. Vived Verrapani
Ms. Sakshi
Mr. Anurag Bansal

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-1

ORDER

Post this matter for hearing on 15.01.2019 & 16.01.2019, as agreed by the learned counsel appearing for the Appellant and the Respondent.

(S.D. Dubey)
Technical Member
vt/pk

(Justice N.K. Patil)
Judicial Member